## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION

THE 20<sup>th</sup> December, 2025

No. 34-5 / A: The Officers named in Column No.2 of the table given below are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation	New place of posting as	
	and present place of posting		
1	2	3	
	Sri Diwakar Pandey, Registrar (Judicial), High Court of Jharkhand, Ranchi.	Principal District & Sessions Judge, Pakur	
02.	Sri Shesh Nath Singh, Principal District & Sessions Judge, Pakur	Principal District & Sessions Judge, Latehar	

By order of the Court Sd/-( Satya Prakash Sinha) Registrar General

Memo. No. 575.3 /Apptt. Dated Ranchi, the 20<sup>th</sup> December, 2025
Copy forwarded to the Principal Secretary to the Government, Department of Personnel,
Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial)
Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda,
Ranchi / O/o the Registrar General/ C.P.C., e court Project, High Court of Jharkhand, Ranchi with a request
to upload the aforesaid notification on the official website of this Court/ all the concerned Registry
Members/ Concerned Sections of this Court/ the Principal District & Sessions Judges of the concerned
Judgeships and the Officers concerned for information and needful.

## HIGH COURT OF JHARKHAND, RANCHI **NOTIFICATION**

THE 20 DECEMBER, 2025

No. 346/A: Hon'ble the Chief Justice has been pleased to appoint Sri. Manoj Kumar Singh, Principal District & Sessions Judge, Latehar as Registrar (Judicial), High Court of Jharkhand, Ranchi, with immediate effect.

> By order of the Court, Sd/- (Satya Prakash Sinha) Registrar General

Memo. No. 5754 /Apptt. Dated Ranchi, the December, 2025
Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / All the Registry Members of this Court / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / Deputy Registrar-cum-PPS to Hon'ble the Chief Justice/ Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful. elijo12.2025

## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 20th DECEMBER, 2025

No. 347 A: The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeship to be stationed ordinarily at the place mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judge (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

SI.	Name of the Officer with Designation and present place of posting (with Judgeship) [UOT/UOP, if any]	<ul><li>a) Designation at the new station</li><li>b) Place where the officer is to be ordinarily stationed at</li><li>c) Name of the judgeship in which appointed on transfer</li></ul>	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Mr. Chandra Bhanu Kumar	a) Civil Judge (Sr. Division)	S.C.C. powers of Rs.1500/-
	Deputy Registrar, Dedicated Cell, High Court of Jharkhand, Ranchi	b) Chatra	within the local limits of Chatra Munsifi
	[U.O.T. as Civil Judge (Sr. Division), Chatra]	c) Chatra	

By order of the Court/-

Registrar General

Memo. No. 5755 /Apptt.

...... Dated Ranchi, the

December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ The Principal District & Sessions Judge, Chatra with a request to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986/ the Dy. Commissioner of the concerned District for information and necessary action.

(The Dy. Commissioners are requested to get the notification published in the District Gazette within fortnightfrom the receipt of this order).

## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 20th December, 2025

No. 348 A: In exercise of the powers conferred under Sub Section (3) of Section 9 of the B. N. S. S. 2023, the High Court has been pleased to confer upon the Officer, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the District noted against his name in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 10 of the B. N. S. S. 2023, the Officer named in Column No.2 is also appointed as Additional Chief Judicial Magistrate for the District mentioned against his name and to vest them with all the powers of a Chief Judicial Magistrate under the Bhartiya Nagrik Suraksha Sanhita, 2023, or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

SI. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Sri Chandra Bhanu Kumar, Deputy Registrar, Dedicated Cell, High Court of Jharkhand, Ranchi [U.O.T. as Civil Judge (Sr. Division), Chatra]	Chatra	Chatra

By Order of the Court/-Sd/-(Satya Prakash Sinha) Registrar General

Memo. No.5.756/Apptt.
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Dated Ranchi, the 20th December, 2025

Copy forwarded to Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Principal District & Sessions Judge, Chatra / All the Registry Members of this Court/Concerned Section of this Court and the officer concerned for information and needful / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.

## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE DO DECEMBER, 2025

No 349 A: The Officer named in Column No.2 is posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No.3 of the table given below:-.

Sl. No	Name of the officer with designation and present place of posting (with Judgeship / Department)	<ul><li>a) Designation at the new station.</li><li>b) Place where the officer is to be ordinarily stationed at.</li><li>c) Name of the Judgeship in which appointed on transfer.</li></ul>
1	2	3
1.	Sri Shera Samson Tirkey, A.C.J.Mcum-Civil Judge (Senior Division)-I, Chatra	<ul><li>a) Civil Judge (Senior Division)</li><li>b) Chatra</li><li>c) Chatra</li></ul>

By Order of the Court/-Sd/-Satya Prakash Sinha Registrar General

MEMO. NO. .5.757

DATED RANCHI, THE 20 DECEMBER, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Principal District & Sessions Judge, Chatra and the officer concerned for information and needful. Sly 12,2025

### HIGH COURT OF JHARKHAND, RANCHI

#### **NOTIFICATION**

## THE 20 DECEMBER, 2025

No. \$50 /A: Hon'ble the Chief Justice has been pleased to appoint Sri Mohit, Additional Civil Judge (Jr. Division)-cum-JM, Bokaro as Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi, with immediate effect.

By order of the Court,

Sd/-(Satya Prakash Sinha)

Registrar General

Memo. No. 5758 \_\_\_\_\_/Apptt. \_\_dated Ranchi the 20 December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / All the Registry Members of this Court / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / Deputy Registrar-cum-PPS to Hon'ble the Chief Justice/ Treasury Officer, Doranda Treasury, Doranda, Ranchi/ Principal District & Sessions Judge, Bokaro and the officer concerned for information and needful.

# HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 20<sup>th</sup> December, 2025

No. 351 A: The Judicial Officer named in Column No. 2 is designated as Additional Civil Judge (Junior Division) at the place mentioned against her name given in Column No. 3 of the table given below.

SI. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place	New Designation of the officer
01	02	03	04
1.	Ms. Shristi Kumari Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Ranchi	Addl. Civil Judge (Jr. Div.)-cum- JM, Ranchi

The Judicial Commissioner, Ranchi is hereby directed to ensure the transfer of Civil Cases to her court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,

Sd/-Satya Prakash Sinha

Registrar General

## Memo No. <u>5759</u> /Apptt.

#### Dated Ranchi the 20th December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the Judicial Commissioner, Ranchi/ the Principal District & Sessions Judge, Bokaro and the officer concerned, for information / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

# HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 20<sup>TH</sup> DECEMBER, 2025

No. 352 A: In exercise of powers conferred under Sub-section 3 of Section 9 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial Officers named in Column no. 02 to be exercised at their respective place of posting, shown in Column no. 03 of the table:-

SI. No.	Name of the officer with designation and present place of posting	New place of posting on transfer	
01	02	03	
1.	Mr. Shera Samson Tirkey, A.C.J.Mcum-Civil Judge (Sr. Div.)-I, Chatra (U.O.P. as Civil Judge (Sr. Div.), Chatra )	Chatra	
2.	Ms. Shristi Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro [UOT as Addl. Civil Judge (Jr. Div.), Ranchi]	Ranchi	

The Judicial Commissioner, Ranchi and the Principal District & Sessions Judge, Chatra are hereby directed to use their own discretionary powers in distributing judicial works to the aforesaid Officers.

By Order of the Court, Sd/- Satya Prakash Sinha Registrar General

## Memo No. <u>5760</u>/Apptt.

### Dated Ranchi the 20<sup>th</sup> December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the Judicial Commissioner, Ranchi, the Principal District & Sessions Judges, Bokaro & Chatra and the officers concerned, for information and the Central Project Co-ordinator, ecourts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.